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conveyed to the officer through the various 'staff channels'. These orders were communicated to the officer on 22-5-1974.

(d) and (e) No, Sir, Government orders were for his premature retirement with effect from 4-12-1974, but could not be implemented due to the officer's earlier involvement in a court-martial case and his having been kept under close arrest as a consequence thereof.

धीकारो स्टील सिटी में ईटों के मट्टे

 264. हा० रामकृपाल सिंह ः क्या इस्पात श्रीर खान मंत्री यह बनाने की कृपा करेंगे कि :

- (क) क्या यह सच है कि बोकारो स्टील सिटी में ईटों के अनेक मट्टे अनिधकृत रूप से चलाये जा रहे हैं ग्रीर यदि हां, तो अनकी संख्या कितनी है; ग्रीर
- (ख) क्या सरकार ने इस मामले में कोई कार्य-वाही की है ?

Brick kilns at Hokaro Steel Cily

- *264. DR. RAMKRIPAL SINHA: Will the Minister of STEEL AND MINES be pleased to state:
- (a) whether it is a fact that brick kilns at several places in Bokaro Steel City are being run unauthorisedly and if so, the number thereof; and
- (b) whether Government have taken any action in the matter?]

इस्पात ग्रौर खान मंत्रालय में राज्य मंत्री (श्री चन्द्रजीत यादव): (क) कम्पनी के प्रबंधकों की पता है कि बोकारो स्टील लि० की भिम में ग्रनधिकृत रूप से ईंटों के भट्टे चलाये जः रहे हैं।

(ख) बोकारो स्टील लि० ने इन भट्टों के मालिकों के खिलाफ पुलिस में रिपोर्ट दर्ज कराई है।

[THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES

†[] English translation.

(SHRI CHANDRAJIT YADAV): (a) Two unauthorised brick kilns on land belonging to Bokaro Steel Limited have been detected by the Company Management.

(b) Reports have been filed with the Police by Bokaro Steel limited against the owners of these kilns.]

Indian effort for abandonment of Diego Garcia base by U.K.

*265. SHRI R. K. MISHRA. SHRI H1MMAT SINH: SHRI SARDAR AMJAD ALL DR. V. B. SINGH: SHRI HARSH DEO MALAVIYA:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) whether Government have made fresh efforts to persuade the British Govern ment to abandon the Diego Garcia base in the Indian Ocean; and
 - (b) if so, with what results'.'

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) and (b) Government have persisted in their efforts to express to the UK Government their strong objections to the maintenance and expansion of facilities at the military base at Diego Garcia under agreements between the UK and US Governments. The UK Government has sought to maintain that the projected development of the base is not such as to aggravate the security threat to the region.

Permits to Mini Buses in Delhi

*266. SHRI KASIM ALI ABID: SHRI SYED NIZAM-UD-DIN: SHRI MAQSOOD ALI KHAN: SHRI M. KADERSHAH: SHRI KHURSHED ALAM KHAN:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that more mini bus permits are likely to be sanctioned for operation of mini buses in Delhi;

- (b) whether this will add to more congestion and traffic hazardness on the roads in Delhi; and
- (c) whether Government propose to allow for operation only conventional and big buses to be operated for public trans- I port facilities in the Capital?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI H. M. TRIVED1): (a) There is no scheme before the State Transport Authority, Delhi, at present, for grant of permits for additional mini buses for operation as stage carriages.

- (b) Does not arise.
- (c) The bulk of the requirements of the travelling public in Delhi will continue to be met by issue of permits for the conventional type of buses. However, these buses do not have facilities for carriage of passengers' luggage and it is difficult for persons of moderate means to aiford to hire taxis. As this facility is available in mini buses, it is not considered advisable to place a total ban on the licensing of I additional vehicles of this type.

VLsit of Chairman, EEC

- ;3<)3. SHRI AWADHESHWAR PRA-SAD SINHA: Will the Minister of EX-TERNAL AFFAIRS be pleased to state:
- (a) whether the Chairman of the EEC has recently visited India; and
- (b) if so, what are the details of talks I held with him and with what results ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes. Sir. 11 L. Mr. Francois Xavier Ortoli, Presi-! dent of the Commission of European Communities, visited India from 18th to 27th April, 1975 as a guest of the Government of India.

(b) A copy of the Joint Communique issued on 21st April, 1975, covering the

"Transferred from the 13th May, 1975.

official discussions with Mr. Ortoli in Delhi is placed on the Table of the House.

The Communique issued at the end of the visit of H. E. Mr. Francois Xavier Ortoli, President of the Commission of the European Communities, to Delhi

- H. F. Mr. Francois Xavier Ortoli, President of the Commission of the European Communities, and Madame Ortoli, visited India at the invitation of the Government of India, from 18th to 26th April, 1975. Mr. Ortoli was accompanied by:
- (i) Dr. Manfred Caspari, Deputy Director General of External Relations
- (ii) Mr. Philippe De Margerie, Chief de Cabinet of the President of the Commission of the European Communities;
- (iii) Mr. David Hannay, Chief de Cabinet of the Vice-President and Commissioner in-charge of External Relations;
- (iv) Mr. Michael Dairy, Directorate General of External Relations.

While in Delhi, from 18th to 22nd April, Mr. Ortoli called on the President and the Prime Minister, and had talks with the Ministers of External Affairs, Agriculture, Finance, Industry and Civil Supplies, Commerce and Energy. Senior officials of both sides joined in these talks.

The discussions mainly centered arround the recent development of economic relations between India and the European Communities, and their future evolution. Both sides noted with satisfaction the contribution the-European Communities had been able to make to the development and diversification of these relations through the establishment and improvement of the Communities' Generalised Scheme of Preferences, through their food aid programme, and through their